

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
STARRED QUESTION NO. 56  
TO BE ANSWERED ON THE 25<sup>TH</sup> JULY, 2023**

**SCHEMES FOR PREGNANT WOMEN AND MALNOURISHED CHILDREN**

**56 # MS. SAROJ PANDEY:**

Will the Minister of Health and Family Welfare be pleased to state:

- (a) the names of schemes being run for the welfare and assistance of pregnant women and malnourished children in the country; and
- (b) the financial expenditure being incurred by Government every year for the said purpose, the details thereof, State-wise?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(DR MANSUKH MANDAVIYA)**

(a) & (b) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA  
STARRED QUESTION NO. 56 \* FOR 25<sup>TH</sup> JULY, 2023**

(a) The Government of India has launched several schemes/initiatives for the welfare and assistance to pregnant women and malnourished children, which are as follows;

**Schemes/initiatives for Pregnant women:**

- **Janani Suraksha Yojana (JSY)**, a demand promotion and conditional cash transfer scheme which aims to promote institutional delivery.
- **Janani Shishu Suraksha Karyakram (JSSK)**, every pregnant woman is entitled to free delivery, including caesarean section, in public health institutions along with the provision of free transport, diagnostics, medicines, other consumables, diet & blood (if required)
- **Pradhan Mantri Surakshit Matritva Abhiyan (PMSMA)** provides pregnant women a fixed day, free of cost assured and quality antenatal check up by a Specialist/Medical Officer on the 9th day of every month. Further, **Extended PMSMA strategy** was launched to ensure quality ANC to pregnant women, especially to high-risk pregnancy (HRP) women and individual HRP tracking till a safe delivery is achieved.
- **Surakshit Matritva Aashwasan (SUMAN)** aims to provide assured, dignified, respectful and quality healthcare at no cost and zero tolerance for denial of services for every woman and newborn visiting the public health facility.
- **Labour Room Quality Improvement Initiative (LaQshya)** improves the quality of care in labour room and maternity operation theatres to ensure that pregnant women receive respectful and quality care during delivery and immediate post-partum.
- **Pradhan Mantri Matru Vandana Yojana (PMMVY)** is a maternity benefit program run by the Ministry of Women and Child Development, Government of India. The scheme aims to cover women belonging to socially, economically disadvantaged and marginalised sections of society. All Pregnant Women who have their pregnancy for the first child in family on or after 01.01.2017 are eligible for getting benefit under the programme. Further, as per the new guideline for 'Mission Shakti', applicable with effect from 01.04.2022, the scheme (PMMVY 2.0) seeks to promote positive behavioural change towards girl child by providing additional cash incentive for the second child, if that is a girl child.

## Schemes for malnourished Children:

- **Mothers' Absolute Affection (MAA)** to improve breastfeeding coverage and appropriate breastfeeding practices in the country. Early initiation and exclusive breastfeeding for first six months and appropriate Infant and Young Child Feeding (IYCF) practices are promoted under Mothers' Absolute Affection (MAA).
- **Anaemia Mukta Bharat (AMB) strategy** to reduce prevalence of anaemia in children (6-59 months), children (5-9 years), adolescent girls and boys (10-19 years), pregnant and lactating women and in women of reproductive age group (15-49 years) in programme mode through life cycle approach through Iron Folic Acid (IFA) supplementation across life stages.
- **National Deworming Day (NDD)** programme under which biannual mass deworming for children and adolescents in age group 1-19 years is carried on designated dates – 10th February and 10th August every year.
- **Nutrition Rehabilitation Centers (NRCs)** are set up at public health facilities to provide in-patient medical and nutritional care to Severe Acute Malnourished (SAM) children under 5 years of age with medical complications. For other malnourished children supplementary nutrition is provided at Anganwadi Centres as per nutrition norms specified under schedule- II of National Food Security Act (NFSA)-2013
- **Community Based care of New-born and Young Children under Home Based New-born Care (HBNC) and Home-Based Care of Young Children (HBYC)** program, home visits are performed by ASHAs to improve child rearing practices and to identify sick new-born and young children in the community.
- **Intensified Diarrhoea Control Fortnight / Defeat Diarrhoea (D2)** initiative is implemented for promoting ORS and Zinc use, for reducing diarrhoeal deaths and associated malnutrition.
- **Social Awareness and Actions to Neutralize Pneumonia Successfully (SAANS)** initiative is implemented for reduction of Childhood morbidity and mortality due to Pneumonia.
- **Universal Immunization Programme (UIP)** is implemented to provide vaccination to children against life threatening diseases such as Tuberculosis, Diphtheria, Pertussis, Polio, Tetanus, Hepatitis B, Measles, Rubella, Pneumonia and Meningitis caused by Haemophilus Influenzae B. The Rotavirus vaccination has also been rolled out in the country for prevention of Rota-viral diarrhoea. Pneumococcal Conjugate Vaccine (PCV) is also introduced in all the States and UTs.

- **Rashtriya Bal Swasthya Karyakaram (RBSK)** under which children from 0 to 18 years of age are screened for 32 health conditions (Diseases, Deficiencies, Defects and Developmental delay) to improve child survival.
- **Village Health Sanitation and Nutrition Days (VHSNDs)** are observed for provision of maternal and child health services and creating awareness on maternal and child care in convergence with Ministry of Women and Child Development. Health and nutrition education through mass and social media is also promoted to improve healthy practices and to generate demand for service uptake.
- **Mother and Child Protection Card** is the joint initiative of the Ministry of Health & Family Welfare and the Ministry of Women and Child Development to addresses the nutrition concerns in children.
- **POSHAN (Prime Minister Overarching Scheme for Holistic Nourishment)** Abhiyan, to address malnutrition in India through convergence, behaviour change, IEC advocacy, training and capacity building, innovations and demand generation. The scheme provides package of six services i.e. Supplementary Nutrition, Pre School Non-formal Education, Nutrition and Health Education, Immunization, Health Check-ups and Referral services

(b) The financial expenditure incurred by Government for the said purpose in the last three years under NHM is placed at annexure-I & II.

The State-wise details of Central share of funds released during the last four years under Pradhan Mantri Matru Vandana Yojana (PMMVY) is placed at annexure - III

**State/UT wise details of SPIP Approvals and Expenditure for Maternal Health under NHM for the FY 2020-21 to FY 2022-23 (in Lakhs)**

S.No.	State/UT	2020-21		2021-22		2022-23	
		SPIP Approval	Expenditure	SPIP Approval	Expenditure	SPIP Approval	Expenditure
1	Andaman and Nicobar Islands	34.23	2.13	56.89	2.57	56.00	5.49
2	Andhra Pradesh	10,580.17	9,161.62	18,854.41	14,054.51	18,217.36	9,768.92
3	Arunachal Pradesh	743.64	410.92	954.71	623.00	2,782.40	2,338.14
4	Assam	13,483.44	12,270.38	18,704.78	13,401.62	23,460.78	19,155.49
5	Bihar	54,806.45	40,370.73	56,787.02	38,489.86	93,403.07	52,066.07
6	Chandigarh	126.24	1.67	250.54	6.63	155.02	3.47
7	Chhattisgarh	8,829.37	7,219.61	10,614.46	10,016.95	13,139.32	11,208.47
8	Dadra & Nagar Haveli and Daman & Diu	89.94	44.96	132.38	60.28	120.50	63.00
9	Delhi	631.51	270.24	1,348.81	343.18	1,753.01	301.31
10	Goa	84.29	58.65	207.51	130.61	253.97	236.29
11	Gujarat	8,867.67	6,710.55	16,090.72	12,081.03	17,256.24	11,391.40
12	Haryana	2,314.06	2,177.16	3,677.17	2,978.70	8,545.07	6,183.48
13	Himachal Pradesh	1,918.71	1,757.03	4,847.96	4,844.69	3,966.34	4,122.25
14	Jammu and Kashmir	9,804.18	3,747.16	7,224.70	6,349.02	8,538.46	8,491.99

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S.No.	State/UT	2020-21		2021-22		2022-23	
		SPIP Approval	Expenditure	SPIP Approval	Expenditure	SPIP Approval	Expenditure
15	Jharkhand	15,473.24	11,000.94	19,563.48	11,506.16	26,825.69	23,352.28
16	Karnataka	10,541.31	8,845.33	11,702.72	7,365.85	34,653.95	25,683.41
17	Kerala	3,025.46	4,419.36	5,264.06	6,494.49	8,076.10	7,625.60
18	Ladakh	173.29	91.84	346.34	400.79	346.83	331.64
19	Lakshadweep	27.29	29.77	80.51	18.96	43.56	31.70
20	Madhya Pradesh	46,568.05	36,144.83	44,246.13	46,165.77	44,246.84	35,137.69
21	Maharashtra	13,886.60	11,839.26	18,859.75	19,632.77	32,593.55	19,139.45
22	Manipur	792.90	162.00	1,724.77	375.99	2,321.01	578.97
23	Meghalaya	1,194.68	919.92	3,409.04	1,548.69	2,814.14	2,172.33
24	Mizoram	374.99	148.32	712.77	347.48	701.94	122.67
25	Nagaland	445.40	230.82	997.91	1,119.30	1,069.74	499.49
26	Odisha	14,188.51	15,482.10	18,829.11	20,307.78	25,983.09	22,510.76
27	Puducherry	298.44	105.65	755.23	188.89	590.61	308.77
28	Punjab	3,477.29	2,836.95	5,963.99	6,153.90	11,454.98	7,770.19
29	Rajasthan	30,437.16	26,608.17	47,038.23	35,106.90	41,408.15	37,245.29
30	Sikkim	106.29	23.29	220.78	210.52	625.88	626.47
31	Tamil Nadu	7,359.74	3,967.12	11,323.47	14,147.95	22,044.14	21,273.45

**State/UT wise details of SPIP Approvals and Expenditure for Maternal Health under NHM for the FY 2020-21 to FY 2022-23 (in Lakhs)**

S.No.	State/UT	2020-21		2021-22		2022-23	
		SPIP Approval	Expenditure	SPIP Approval	Expenditure	SPIP Approval	Expenditure
32	Telangana	10,690.55	5,853.71	11,847.17	8,388.68	15,721.74	24,057.55
33	Tripura	674.85	729.39	1,673.57	1,088.29	2,558.16	1,573.45
34	Uttar Pradesh	71,103.80	49,828.28	101,068.64	36,695.92	139,617.53	61,869.06
35	Uttarakhand	2,893.82	2,174.13	3,995.53	3,196.59	6,624.70	4,158.66
36	West Bengal	19,220.99	18,272.84	29,860.21	22,283.63	34,022.72	29,780.15

Note:

1. The above data is as per available Financial Management Reports (FMRs) submitted by States/UTs.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year and are provisional

<b>State/UT- wise details of SPIP Approvals and Expenditure for Child Health under NHM for the FY 2020-21 to FY 2022-23 (in Lakhs)</b>							
S.No.	State/UT	2020-21		2021-22		2022-23	
		SPIP Approval	Expenditure	SPIP Approval	Expenditure	SPIP Approval	Expenditure
1	Andaman and Nicobar Islands	11.60	-	51.99	1.67	110.86	15.50
2	Andhra Pradesh	3,016.13	2,854.25	6,230.36	5,925.39	9,355.39	6,345.28
3	Arunachal Pradesh	391.00	252.12	736.26	306.69	1,013.26	793.99
4	Assam	1,248.92	894.92	5,406.10	3,877.57	8,403.80	5,800.40
5	Bihar	1,670.70	1,039.77	2,407.51	2,401.78	13,111.84	8,730.72
6	Chandigarh	1.43	0.40	5.05	1.80	84.54	15.11
7	Chhattisgarh	1,587.27	718.21	6,439.43	3,800.53	7,278.53	5,463.64
8	Dadra & Nagar Haveli and Daman & Diu	9.56	-	95.39	34.96	163.51	49.22
9	Delhi	116.50	14.49	1,887.70	96.55	2,614.03	972.17
10	Goa	25.93	161.21	119.28	61.16	156.48	76.09
11	Gujarat	4,568.47	3,664.23	10,897.53	7,482.55	15,673.38	12,355.66
12	Haryana	450.70	321.94	2,490.33	2,341.03	3,593.62	3,351.22
13	Himachal Pradesh	549.71	191.06	1,117.45	563.46	1,858.24	1,130.35
14	Jammu and Kashmir	715.68	265.77	2,836.64	940.16	3,594.02	1,954.87
15	Jharkhand	1,046.38	792.97	8,363.96	2,620.58	6,455.42	3,657.61
16	Karnataka	1,483.15	789.59	6,561.50	2,489.51	10,804.29	4,793.26
17	Kerala	486.25	225.53	3,837.71	1,530.84	9,932.65	6,206.12
18	Ladakh	59.63	24.23	154.45	75.48	416.79	187.68
19	Lakshadweep	25.40	4.87	29.86	15.44	27.28	9.82
20	Madhya Pradesh	4,832.23	2,795.98	19,787.43	11,429.68	16,267.80	11,336.01



**State/UT- wise details of SPIP Approvals and Expenditure for Child Health under NHM for the FY 2020-21 to FY 2022-23 (in Lakhs)**

S.No.	State/UT	2020-21		2021-22		2022-23	
		SPIP Approval	Expenditure	SPIP Approval	Expenditure	SPIP Approval	Expenditure
21	Maharashtra	1,543.96	856.99	9,367.29	5,794.90	20,208.16	12,018.26
22	Manipur	475.13	23.90	535.15	78.75	3,303.96	1,917.30
23	Meghalaya	300.50	176.28	1,212.95	458.24	1,603.56	1,647.15
24	Mizoram	52.07	38.38	318.00	173.53	525.50	179.44
25	Nagaland	122.51	33.33	533.44	258.26	500.43	132.07
26	Odisha	1,718.59	1,354.07	7,417.47	5,670.17	8,759.94	9,476.96
27	Puducherry	16.52	7.31	191.74	69.82	144.09	46.67
28	Punjab	342.22	105.42	2,633.03	1,580.39	4,196.04	2,257.89
29	Rajasthan	4,373.43	2,775.66	17,700.93	8,469.05	16,427.49	7,540.70
30	Sikkim	28.70	1.29	94.72	51.48	165.41	140.17
31	Tamil Nadu	710.60	261.56	2,654.15	1,934.01	13,906.45	6,320.31
32	Telangana	1,152.28	225.49	3,935.81	2,617.75	7,144.76	3,927.48
33	Tripura	158.62	279.06	567.75	356.06	1,178.07	684.27
34	Uttar Pradesh	2,562.56	1,330.12	37,642.18	7,914.29	45,457.32	19,240.46
35	Uttarakhand	194.23	66.93	1,458.07	1,042.61	3,360.44	1,736.48
36	West Bengal	1,395.56	1,380.40	10,890.43	10,835.68	12,230.37	7,639.90

Note:

1. The above data is as per available Financial Management Reports (FMRs) submitted by States/UTs.
2. Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year and are provisional

**Annexure - III**

**State/UT-wise details of Central Share of Funds released during the last four years under Pradhan Mantri  
Matru Vandana Yojana (PMMVY) (in Crore)**

Sl. No.	State/UT	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andaman & Nicobar Islands	1.63	0.41	1.27	0.98	1.19	0.18
2	Andhra Pradesh	70.22	141.02	101.25	14.39	20.22	71.89
3	Arunachal Pradesh	9.13	0.36	-	8.72	1.13	1.43
4	Assam	104.48	8.17	125.95	94.69	35.47	79.18
5	Bihar	173.51	12.53	101.88	319.98	211.74	171.74
6	Chandigarh	2.90	2.48	3.99	4.4	1.96	0.62
7	Chhattisgarh	43.83	20.26	52.93	9.66	38.66	72.75
8	The Dadra & Nagar Haveli and Daman & Diu	1.65	1.05	2.51	0.34	1.71	1.84
9	Goa	1.69	1.07	1.4	0.12	1.09	1.61
10	Gujarat	101.87	59.59	102.68	-	46.32	10.75
11	Haryana	43.24	36.75	65.87	7.36	40.02	63.66
12	Himachal Pradesh	18.22	17.94	33.69	7.73	21.17	14.19
13	Jammu & Kashmir	31.38	8.28	30.12	7.5	39.34	20.60
14	Jharkhand	56.23	14.53	63.38	16.27	58.39	29.28
15	Karnataka	102.49	63.62	119.53	37.92	142.77	148.87
16	Kerala	55.37	35.14	64.19	15.29	53.37	53.96
17	Ladakh	-	-	-	0.76	0.38	0.31
18	Lakshadweep	0.28	0.04	0.18	0.06	0.11	0.01
19	Madhya Pradesh	123.21	185.81	285.16	62.78	130.29	204.02
20	Maharashtra	128.21	117.96	294.14	113.11	99.50	240.83
21	Manipur	14.74	0.75	4.12	6.48	1.15	3.45
22	Meghalaya	11.11	1.02	4.21	5.08	5.08	6.26
23	Mizoram	7.11	2.95	8.12	5.46	2.90	1.99
24	Nagaland	10.35	0.52	2.67	1.39	4.98	2.03
25	NCT Of Delhi	20.09	7.96	26.88	5.46	28.31	31.46
26	Odisha	71.43	3.83	0.00	0.00	0.00	0.00
27	Puducherry	3.32	0.64	1.6	0.85	2.39	1.96
28	Punjab	46.49	11.41	35.54	12.79	16.47	18.82
29	Rajasthan	114.87	96.05	96.52	100.02	108.20	81.84
30	Sikkim	3.54	0.21	0.88	0.57	0.42	0.70
31	Tamil Nadu	120.88	6.58	46.21	93.39	35.02	68.03
32	Telangana	71.96	3.85	0.00	0.00	0.00	0.00
33	Tripura	18.45	0.96	5.29	7.55	4.53	3.27
34	Uttar Pradesh	336.17	142.17	405.56	99.28	290.85	500.68
35	Uttarakhand	26.11	14.26	27.66	18.97	20.71	16.69
36	West Bengal	102.45	29.39	87.69	0.00	162.59	63.23
	<b>Total</b>	<b>2048.59</b>	<b>1049.56</b>	<b>2,203.04</b>	<b>1079.37</b>	<b>1628.42</b>	<b>1988.13</b>

Note:- PMMVY is not being implemented by State Governments of Odisha and Telangana.